GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

LOK SABHA

STARRED QUESTION NO. 75. TO BE ANSWERED ON MONDAY, THE 23RD JULY, 2018.

START-UP INDIA SCHEME

*75. SHRI ANIL SHIROLE: SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उदयोग मंत्री

- (a) the salient features of the Start-up India Scheme and the number of registrations done under this scheme since its inception across the country, State/UT-wise including Maharashtra;
- (b) the details of the funds sanctioned, allocated and utilized and the target set/ achieved under this scheme since its inception so far, State/UT-wise including Maharashtra;
- (c) the details of the State Governments which have formulated Star-tup policies in their States at present;
- (d) whether the Union Government is planning to rank the States according to the Start-up Scheme and if so, the details thereof; and
- (e) the steps taken/being taken by the Union Government for maximum area coverage under this scheme?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री सुरेश प्रभु) THE MINISTER OF COMMERCE & INDUSTRY (SHRI SURESH PRABHU)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 75 FOR ANSWER ON 23RDJULY, 2018

- (a): Start-up India initiative launched on 16th January 2016, consists of 19 Action Points that act as a guiding document for the initiative. Salient features of these action points are appended as Annexure I. Since its inception, 10,950 Startups across the country have been recognised till 5thJuly 2018. The State/UT-wise number of recognized Startups including Maharashtra is provided at Annexure II.
- (b): Initiatives under Startup India are being coordinated primarily by seven Central Government Ministries/Departments:
 - 1. Department of Industrial Policy and Promotion
 - 2. NITI Aayog
 - 3. Department of Science and Technology
 - 4. Department of Bio-technology
 - 5. Ministry of Human Resource Development
 - 6. Ministry of Labour and Employment
 - 7. Ministry of Corporate Affairs

Ministry/Department – wise details of funds sanctioned and disbursed under Startup India scheme are at **Annexure III**. Ministry of Labour and Employment and Ministry of Corporate Affairs have made regulatory changes to support the growth of Startups.

- (c): 18 State Governments have so far formulated Startup policies. The list is at Annexure IV.
- (d): Yes, Madam. Government has launched State/UT Startup Ranking Framework on 6 February 2018 to rank States for establishing a robust ecosystem for supporting startups. This initiative will support in achieving following objectives:
 - 1. Help bring to fore progress made by the States/ UTs for promoting Startup-ecosystem
 - 2. Foster competitiveness & propel the States/ UTs to work proactively
 - 3. Facilitate States/ UTs to identify, learn and replicate good practices

The 'State Startup Ranking Framework' is spread across 7 areas of interventions with a total of 38 action points and overall score of 100 marks. The areas of interventions include Startup policy and implementation, incubation support, seed funding support, venture funding support, simplified regulations, ease of public procurement and awareness and outreach. The framework also provides the guidelines to support implementation of action points. In order to evaluate States in a balanced and transparent manner, the implementation of action points is being assessed on supporting documents submitted by the State Government and feedback from Startup ecosystem stakeholders.

(e): Government has taken several steps for maximum area coverage under this scheme. Since inception of the Startup India initiative, there are 10,950 startups recognized from over 448 districts covering 29 States and 6 Union Territories. Government has launched Startup India Virtual Hub which serves as a virtual incubator to Startups providing access to information, knowledge, industry programmes, Government schemes, and networking opportunities within Startup community. Startup India Online Portal is available in eight languages-English, Hindi, Kannada, Tamil, Telugu, Gujarati, Marathi and Bengali. The platform presently has 2,35,541 registered users.

Additionally, the launch of State/UT Startup Ranking Framework will foster and propel State/UT governments to promote entrepreneurship at local level.

Further, in order to promote entrepreneurship and encourage Startups at district level, Startup India Yatra has been launched. Grassroot Startup aspirants are provided Incubation, Mentorship and Funding support under this programme. Startup Yatra has so far been conducted across 4 States in 35 districts.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA STARRED QUESTION NO. 75 FOR ANSWER ON 23.07.2018

Salient features of Startup India action plan

- Compliance Regime based on Self-Certification with an objective to reduce the regulatory burden on Startups thereby allowing them to focus on their core business and keep compliance cost low.
- **2. Startup India Hub** with an objective to create a single point of contact for the entire Startup ecosystem and enable knowledge exchange and access to funding.
- **3.** Rolling out of Mobile App and Portal with an objective to serve as the single platform for Startups for interacting with Government and Regulatory Institutions for all business needs and information exchange among various stakeholders.
- 4. Legal Support and Fast-tracking Patent Examination at Lower Costs with an objective to promote awareness and adoption of IPRs by Startups and facilitate them in protecting and commercializing the IPRs by providing access to high quality Intellectual Property services and resources, including fast-track examination of patent applications and rebate in fees.
- 5. Relaxed Norms of Public Procurement for Startups with an objective to provide an equal platform to Startups across sectors vis-à-vis the experienced entrepreneurs/ companies in public procurement.
- 6. **Faster Exit for Startups** with an objective to make it easier for Startups to wind up operations.
- 7. Providing Funding Support through Fund of Funds with a Corpus of Rs. 10,000 crore with an objective to provide funding support for development and growth of innovation driven enterprises.
- 8. Credit Guarantee fund for Startups with objective to catalyze entrepreneurship by providing credit to innovators across all sections of society.
- **9. Tax Exemptions on Capital Gains** with an objective to promote investments into Startups by mobilizing the capital gains arising from sale of capital assets.
- **10. Tax Exemptions to startups for 3 Years** with an objective to promote the growth of Startups and address working capital requirements.
- **11. Tax Exemption on Investments above Fair Market Value** with an objective to encourage seed-capital investment in Startups.
- 12. Organizing Startup Fests for Showcasing Innovation and Providing a Collaboration Platform with an objective to galvanize the Startup ecosystem and to provide national and international visibility to the Startup ecosystem in India.
- **13. Launch of Atal Innovation Mission (AIM)** with an objective to serve as a platform for promotion of world-class Innovation Hubs, Grand Challenges, Startup businesses and other self-employment activities, particularly in technology driven areas.
- 14. Harnessing Private Sector Expertise for Incubator Setup with an objective to ensure professional management of Government sponsored / funded incubators, Government will create a policy and framework for setting-up of incubators across the country in public private partnership.
- **15. Building Innovation Centers at National Institutes** with an objective to propel successful innovation through augmentation of incubation and R&D efforts.

- **16. Setting up of 7 New Research Parks Modelled on the Research Park Setup at IIT Madras** with an objective to propel successful innovation through incubation and joint R&D efforts between academia and Industry.
- **17. Promoting Startups in the Biotechnology Sector** with an objective to foster and facilitate bio-entrepreneurship.
- **18. Launching of Innovation Focused Programs for Students** with an objective to foster a culture of innovation in the field of Science and Technology amongst students.
- **19. Annual Incubator Grand Challenge** with an objective to support creation of successful world class incubators in India.

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA STARRED QUESTION NO. 75 FOR ANSWER ON 23.07.2018

	List of recognised Startups (State/UT wise)				
)	State/UT	Number of Recogniz			

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Sr. No	State/UT	Number of Recognized Startups
1	Maharashtra	2130
2	Karnataka	1611
3	Delhi	1485
4	Uttar Pradesh	891
5	Telangana	592
6	Gujarat	588
7	Tamil Nadu	585
8	Haryana	557
9	Kerala	362
10	West Bengal	335
11	Rajasthan	311
12	Madhya Pradesh	299
13	Andhra Pradesh	210
14	Orissa	200
15	Chhattisgarh	128
16	Bihar	126
17	Jharkhand	89
18	Uttarakhand	86
19	Assam	85
20	Punjab	77
21	Jammu and Kashmir	48
22	Chandigarh	46
23	Goa	45
24	Himachal Pradesh	21
25	Pondicherry	11
26	Manipur	8
27	Nagaland	6
28	Arunachal Pradesh	4
29	Tripura	4
30	Andaman and Nicobar Islands	3
31	Dadra and Nagar Haveli	3
32	Daman and Diu	1
33	Meghalaya	1
34	Mizoram	1
35	Sikkim	1

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA STARRED QUESTION NO. 75 FOR ANSWER ON 23.07.2018

Department-wise details of funds sanctioned and disbursed under Startup India Scheme

Concerned Department	Item	Details	s of Fun	ds		
DIPP – SIDBI	Fund of Funds	Fund of Funds is a corpus of RS. 10,000 Cr being managed by SIDBI. So far, SIDBI has been authorized to commit Rs. 2,200 Cr. SIDBI has committed Rs 1285.7 crore to 27 SEBI registered Alternative Investment Funds (AIFs), who have invested in turn Rs. 602.6 Cr. in 142 Startups. Details of funds invested in Startups, State-wise, are at Annexure V.				
NITI Aayog	Tinkering Labs	Out of 2441 Schools identified for establishing Tinkering Labs,1657 tinkering labs across 521 districts across India have received Rs 12 lakhs each.				
NITI Aayog	Atal Innovation Mission - Incubation Centres	6 existing incubation centres have received funding of Rs 25 Cr. 11 new incubation centres have received funding of Rs 23.16 Cr. Further, 84 Atal Incubation and Established Incubation Centres have been selected for further disbursement and are currently undergoing due-diligence.				
DST & MHRD	Technology Business Incubators & Startup Centres	 Technology Business Incubators(TBIs): 11 TBIs have been approved. RS. 42.2 Cr. have been sanctioned and Rs 17.02 Cr disbursed so far Startup Centres: 15 Centres approved for Grant of 75 Lakh each; 10 centres have received 1st tranche of 3.75 Lakh each 				
MHRD	Research Parks				Funds sanctioned	Funds disbursed (in Rs.
			S.No.	Institute Name	(in Rs Cr.)	Cr.)
			1	IIT Kharagpur	100	100
			2	IIT Bombay	100	33
			3	IIT Delhi	75	5
			4	IIT Kanpur	75	5
			5	IIT Guwahati	75	5
			6	IIT Hyderabad	75	5
			7	IISc Bangalore	75	5
			8	IIT Gandhinagar	90	0
				Total	665	158
DBT	Biotechnology Sector	 Bio Clusters: 4 bio-clusters (Kalyani, Bangalore, Faridabad & Pune) have been supported. A total of Rs 401 Cr. sanctioned and Rs 176.38 disbursed. Bio – Incubators: 30 bio-incubators have been supported through the BioNEST(Bio-Incubator Nurturing Entrepreneurship for Scaling Technologies) Program. Rs 142.44 Cr. Sanctioned and Rs 73.87 Cr have been disbursed. BIRAC (Biotechnology Industry Research Assistance Council) Regional Centres: 3 BIRAC Regional Centres have been 				

		operationalized (Hyderabad, Bangalore & Pune). Rs 11.4 Cr has been sanctioned of which Rs 5.2 Cr disbursed. 4. Bio Incubator Seed Fund: Rs. 11 Cr has been sanctioned and Rs. 7 Cr has been disbursed to 11 Bio-Incubators.	
DST & MHRD	Innovation Programs for Students	 Ucchhatar Aavishkar Yojana: Rs. 258 Cr. sanctioned and disbursement has taken place for 85 projects totaling to Rs 162.47 Cr MANAK: 30,678 students have been selected, who will be given grant of Rs. 10,000 each 	

ANNEXURE-IV

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA STARRED QUESTION NO. 75 FOR ANSWER ON 23.07.2018

State Governments which have formulated Startup policies in their States

- 1. Andhra Pradesh
- 2. Kerala
- 3. Rajasthan
- 4. Goa
- 5. Karnataka
- 6. West Bengal
- 7. Telangana
- 8. Gujarat
- 9. Jharkhand
- 10. Uttarakhand
- 11. Uttar Pradesh
- 12. Madhya Pradesh
- 13. Odisha
- 14. Bihar
- 15. Chhattisgarh
- 16. Haryana
- 17. Assam
- 18. Maharashtra

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 696 FOR ANSWER ON 23.07.2018

Details of funds invested in Startups by AIFs, State-wise

State	Number of Startups	Amount (Rs. Crore)
Delhi	23	51.32
Gujarat	1	1.65
Haryana	9	68.88
Karnataka	46	190.02
Kerala	1	0.14
Madhya Pradesh	1	2.70
Maharashtra	42	200.96
Punjab	1	8.00
Rajasthan	4	27.88
Tamil Nadu	3	6.03
Telangana	5	20.50
Uttar Pradesh	2	4.76
Uttarakhand	1	0.21
West Bengal	3	19.55
Grand Total	142	602.60